

**IN THE HIGH COURT OF JUDICATURE AT PATNA**  
**Civil Writ Jurisdiction Case No.6995 of 2019**

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Based on the order of Honble the Chief Justice

... .. Petitioner/s

Versus

The State of Bihar & Ors.

... .. Respondent/s

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**Appearance :**

For the Petitioner/s : Mr.

For the Respondent/s : Mr.Lalit Kishore, A.G.

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**CORAM: HONOURABLE THE CHIEF JUSTICE**

**and**

**HONOURABLE MR. JUSTICE MOHIT KUMAR SHAH**

ORAL ORDER

**(Per: HONOURABLE THE CHIEF JUSTICE)**

7 05-02-2020

As per the latest affidavit dated 31.01.2020 filed by

respondent no.2, timeline for taking appropriate action stands laid

down in para-6 as under:

6. That present status of the process of recruitment for filling up vacancies of different posts in Bihar Police vis-a-vis the time-table submitted is being given herein below:-

**(A) Sub Inspector of Police: Phase-I against 2300 vacancies.**

Sl. No.	Details of Recruitment	Time table submitted	Present Status
1.	Sending requisition to the recruitment Commission	August 2019	Requisition sent on time.
2.	Selection of Agency for Online Application, Online application web page design & other related work, Issue of Advertisement & inviting Online application from the Candidates	Sept-Oct 2019	Process completed within submitted time frame.
3.	Processing of Application form Data, Verification of	Oct-Dec 2019	Process completed within



	Data, Creation of data base, Booking of Centres, Other related work, etc.		time.
4.	Holding Preliminary examination	Dec 2019	Preliminary examination was held on 22.12.2019
5.	Declaration of result of Preliminary examination	January 2020	Result declared on 27.01.2020

**(B) Constable: Phase-I against 12000 vacancies.**

Sl. No.	Details of Recruitment	Time table submitted	Present Status
1.	Sending Requisition to Recruitment Board	September, 2019	Requisition sent on time.
2.	Publication of Advertisement	October, 2019	Advertisement published within stipulated time i.e. on 04.10.2019.
3.	Inviting Application Online	November, 2019	Process completed within stipulated time (Last date for online application was 04.11.2019).
4.	Scrutiny of application and conduct of written examination	March 2020	Considering very large number of applicants, examination was scheduled to be held in 04 sittings on two days, 02 sittings on each day, on 12 <sup>th</sup> and 20 <sup>th</sup> January, 2020. On 12 <sup>th</sup> January examination in 02 sittings were held as scheduled. 02 sittings scheduled for 20.01.2020 had to be postponed, due to unavoidable circumstances. Efforts are being made to hold it within stipulated time.



**(B) Driver constable:-**

Sl. No.	Details of Recruitment	Time Table Submitted	Present Status
1.	Sending Requisition to Recruitment Board	December, 2019	Requisition was sent to the Recruitment Board in the month of November 2019 itself.
2.	Publication of Advertisement	January, 2020	Advertisement was published in the month of November, 2019
3.	Inviting Online Application	February, 2020	December, 2019
4.	Scrutiny of Application and conduct of written exam	May, 2020	Examination scheduled to be held on 12.04.2020.

Let fresh status report/action taken report be filed within a period of three months.

List on 11.05.2020.

**(Sanjay Karol, CJ)**

**( Mohit Kumar Shah, J)**

K.C.Jha/-pallavi/

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